

O/o The Principal District Judge, Nellore
Dated 9.7.2021

OFFICIAL MEMORANDUM

Sub: PUBLIC SERVICES – APJMSS – Effecting of general transfers of the employees in various categories in this unit – Certain instructions with regard to the relieving of the employees – Regarding.

Ref: Representation submitted by the General Secretary, A.P. Judicial Employees Association, SPSR Nellore District dated 8.7.2021.

With reference to above, the staff members who are under orders of transfer and to join in their new stations on a particular date as mentioned in their proceedings are now hereby permitted to relieve in their old stations on 31.7.2021 A.N. by considering the representation submitted by the General Secretary, A.P. Judicial Employees Association, SPSR Nellore District in the reference cited.


Principal District Judge
NELLORE

To

1. All the Judicial Officers working in the SPSR Nellore District Unit.
2. All the employees working in the SPSR Nellore District Unit.

Copy to the System Officer, Principal District Court, Nellore with a direction to place the same in the District Court Website.

DIA 2528
9.7.21